16cm x 22cm

POST OFFER PUBLIC ANNOUNCEMENT

To the Equity Shareholders of

UNIVERSAL PRINT SYSTEMS LIMITED

Registered Office: No.9 Montieth Lane, Egmore, Chennai 600 008.

The details subsequent to the completion of the Offer made vide Public Announcement ("P.A.") dated January 17, 2008 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto by Manipal Press Ltd. ("Acquirer") to acquire 16,40,020 fully paid Equity Shares of Rs. 10/- each, representing 20% of the Equity Share Capital of Universal Print Systems Ltd. at a price of Rs. 17/- per fully paid-up Equity Share payable in cash are as under:

1. Name of the Target Company : Universal Print Systems Limited
2. Name of Acquirer : Manipal Press Limited
3. Name of Manager to the offer : Collins Stewart Inga Pvt. Ltd.
4. Name of the Registrar to the offer : Mondkar Computers Pvt. Ltd.
5. Offer Details
   a. Date of opening of the offer : April 4, 2008
   b. Date of closure of the offer : April 23, 2008
6. Details of the acquisition :

S. No.	Item	Proposed in the Offer document		Actual	
1	Offer price	Rs. 17/-		Rs. 17/-	
2	Share holding of acquirer (No. & %) before P.A.	32,00,000 (39.02%)		32,00,000 (39.02%)	
3	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
4	Shares acquired in the open offer (No. & %)	16,40,020 (20.00%)		12,38,000 (15.10%)	
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 2,78,80,340/-		Rs. 2,10,46,000/-	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.(No. & %)	NA		Nil	
	6.1 Price of the shares acquired	NA		NA	
	6.2 No. of shares acquired	NA		NA	
	6.3 % of shares acquired	NA		NA	
7	Post offer share holding of acquirer (No. & %) (2+3+4+6)	48,40,020 (59.02%)		44,38,000 (54.12%)	
8	Pre & Post offer share holding of Public (No. & %)	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		20,62,040	4,22,020	20,62,040	8,24,040
		25.15%	5.15%	25.15%	10.05%

7. Status of the escrow account, whether released or not.: Not released.
8. Payment of interest, if any, to the shareholders along with the details thereof.: Since the payment has been made within the stipulated time, no interest has been paid to any of the shareholders.
9. Status of investor complaints received, if any. :Nil

Manipal Press Limited and its Directors, jointly and severally accepts full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments thereof.

This Public Announcement would also be available on SEBI website www. sebi.gov.in.

ISSUED ON BEHALF OF THE ACQUIRER

Collins Stewart Inga

Collins Stewart Inga Private Limited
A-404, Neelam Centre, 4th Floor, Hind Cycle Road,Worli, Mumbai 400 030.
Tel.: +91-22-2498 2919 / 2498 2927, Fax: +91-22- 2498 2956
Email: upslopenoffer@csin.co.in, Contact Person: Mr. Mihir Pandhi

Place : Manipal
Date : May 17, 2008